

BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 643/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M**

Name of the Company	Small Industries Development Bank of India -Vs- Bajrangbali Alloys Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. S. Chatterjee, Adv. }
 Mr. Vivek Basu Adv. }
 Mr. M. K. Seal Adv. }

Petitioner.

Mr. Seal
 9/2/18.

ORDER

Ld. Counsel for the petitioner are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
 Member (Judicial)

Sd

(V.P. Singh)
 Member (Judicial)